

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**

TP No.198/397-398/NCLT/AHM/2016 (New)

C.P No. 3/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act : Section 397-398 of the Companies Act 1956.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dhruvin Dossani Musoom K. Shah }	Advocate	Petitioners	
2.	Mr. Karven K Desai with Mr. Nilesh K Patel	Advocate	R-28	
3.	Mr. Pratik Chandelvi <del>and</del> Mr. Sushant Mehta.	Advocate "	R-39 ,	
4.	Ms. Babha Basad for M/s Trivedi & Gupta Adv	<del>Beleat</del> Advocate	R-1-7	
5.	Melchey Duges	Advocate	R-7	

**ORDER**

The Parties are represented through their respective Counsel(s).

Since the Court time is over, the matter is adjourned.

List the matter on 08.01.2020

(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 2nd day of December, 2019.